

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1144 OF 2018 & IA NO. 1145 OF 2018 IN**  
**DFR NO. 2496 OF 2018**

**Dated : 31<sup>ST</sup> August , 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Watsun Infrabuild Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Sumanta Nayak  
Mr. Samiron Borkataky  
Ms. Kritika Angirish

Counsel for the Respondent(s) : ----.

**ORDER**

Issue notice to the Respondent in IA Nos. 1144 of 2018 and 1145 of 2018 returnable on 14.09.2018. Dasti, in addition is permitted.

List the matter on **14.09.2018**.

**(S.D. Dubey)**  
**Technical Member**

Bn/pr

**(Justice N.K. Patil)**  
**Judicial Member**